IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following cases will be taken up before the Division Bench of Hon'ble Dr.Justice Sanjeeb K. Panigrahi and Hon'ble Mr.Justice M.S.Raman at 2.00 P.M. today, the 5th November, 2026.

COURT NO - VI (4TH FLOOR)

AT 02:00 PM

THE HON'BLE DR. JUSTICE S.K. PANIGRAHI
THE HON'BLE MR. JUSTICE MURAHARI SRI RAMAN

FRESH ADMISSION

1)	WP(C)/36597/2026 [ODHC010859642026] (I.A.No.21467 of 2026 at flag "A" for appropriate direction. P/L.) MENTION	BUTU CHOUDHURY **Vs** STATE OF ODISHA	ASHIS KUMAR MISHRA M.MISHRA, R.SINGH
WITH	WP(C)/36531/2026 [ODHC010859622026] (I.A.No.21466 of 2026 at flag "A" for appropriate direction. P/L.) MENTION	RAJAT PAL **VS** STATE OF ODISHA	ASHIS KUMAR MISHRA M.MISHRA, R.SINGH
	WP(C)/36539/2026 [ODHC010859632026] (I.A.No. 21465 of 2026 at flag "A" for appropriate direction. P/L.) MENTION	TRILOCHANA BEHERA **VS** STATE OF ODISHA	ASHIS KUMAR MISHRA M.MISHRA, R.SINGH
	WP(C)/36607/2026 [ODHC010859682026] (I.A No. 21468 of 2026 is at flag - " A " for stay. P/L.) MENTION	SURESH BEHERA **VS** STATE OF ODISHA	ASHIS KUMAR MISHRA M.MISHRA, R.SINGH
	WP(C)/36640/2026 [ODHC010859692026] (I.A No. 21469 of 2026 is at flag- " A " for stay. P/L.) MENTION	GOPAL GURJAR **VS** STATE OF ODISHA	ASHIS KUMAR MISHRA M.MISHRA, R.SINGH
	WP(C)/36656/2026 [ODHC010859702026] (I.A No. 21471 / 2026 is at flag- " A " for stay. P/L.) MENTION	SARAT CHANDRA ROUT **VS** STATE OF ODISHA	ASHIS KUMAR MISHRA M.MISHRA, R.SINGH

THE HIGH COURT OF ORISSA:

BY ORDER

SD/ SHIBASISH GIRI
05.11.2026
DY. REGISTRAR (JUDL.)

CUTTACK
DTD.05.11.2026